

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
(IB)-746(PB)/2020

IN THE MATTER OF:

TSS Enterprises ... Applicant / Petitioner
Vs
M/s Raheja Developers Limited ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Petitioner : Mr. Jitender Singh, Adv.
For the Respondent : Mr. Gaurav Mitra, Mr. Manmeet Kaur, Ms.
Deveshi Madan for Respondent

ORDER

At the request of the corporate debtor, list this matter on
15.12.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Ritu Sharma
09.11.2020